**Annexure-5**

**Name of the corporate debtor** **Clutch Auto Limited**
**Date of commencement of CIRP:** **15.02.2018**
**List of creditors as on** **30.04.2026**

**List of operational creditors (Workmen)**

| S No. | Name of authorised representative, if any | Name of workman | Employee ID | Details of claim | | Details of claim | | | | Amount of contingent claim | Amount of any mutual dues, that may be | Amount of claim under verification | Amount of claim not admitted | Remarks, if any |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | | | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of Claim | Whether related party? | % of voting share | | | | | |
| 1 | Mr. Satpal Singh | On behalf of 347 Workers | | Received on various dates | 179722621.00 | 166460824.00 | Wages/ Salary | No | 4.04 | Nil | Nil | Nil | 13261797.00 | Nil |
| 2 | | Mr. Manbar Ali | | | 787000.00 | 0.00 | Wages/ Salary | No | 0 | Nil | Nil | Nil | 787000.00 | Nil |
| 3 | | Mr. Ramesh Chand | | | 1458990.00 | 0.00 | Wages/ Salary | No | 0 | Nil | Nil | Nil | 1458990.00 | Nil |
| 4 | | Mr.Hari Narayan Pandey | | | 13432186.36 | 0.00 | Wages/ Salary | No | 0 | Nil | Nil | Nil | 13432186.36 | Nil |
| 5 | | Daya Shankar Poddar | | | 1499987.00 | 0.00 | Wages/ Salary | No | 0 | Nil | Nil | Nil | 1499987.00 | Nil |
| 6 | | Sudama | | | 1424433.00 | 0.00 | Wages/ Salary | No | 0 | Nil | Nil | Nil | 1424433.00 | Nil |
| 7 | | Jhagaru Prasad | | | 1434804.00 | 0.00 | Wages/ Salary | No | 0 | Nil | Nil | Nil | 1434804.00 | Nil |
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| | | | | | **199760021.36** | **166460824.00** | | | **4.04** | | | | **33299197.36** | |

**NOTE: 1. All claims of workers/ employees pertains to the period prior to two years from the date of commencement of liquidation.**

**2 The liquidator has sent a letter to all the operational creditors(Employees) to select an authorized representative among themselves. However, response has been received by the liquidator from few employees only. Therefore, the creditor having highest share has been selected as an authorized representative on behalf of all the other operational creditors(employees) to be a part of the stakeholder consultation committee.**

Place Delhi
Date 30.04.2026